

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) NO.1266 OF 2019

In the matter of:

GT Polymers

Appellant

Vs

Keshava Medi Devices Pvt Ltd.

Respondent

Mr Gulshan Kr Satija, Advocate for appellant.

Mr. Purushottam Kr Jha, Advocate for R1.

ORDER

29.01.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.** Parties may file written submissions not more than three pages within a week.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/kam